

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 18.04.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 117/2022 & IA No. 276/2022	Radico Khaitan Limited V Mr. Shivadutt Bannanje & Anr	N.P. Vijay Kumar	Lekha Chandrasekhar Caveator for R1
2.	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd V ReGen Powertech Pvt Ltd & 2 Ors	N.P. Vijay Kumar	

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel fo Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp App (AT)(CH)(Ins) No. 40/2022 & IA No. 80 & 81/2022	Ashok Kriplani RP of Erstwhile V Konduru Prasanth Raju RP & 2 Ors	Shweta Mahajan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp. App (AT)(CH)(Ins) No. 298/2021	Madras Chemicals & Polymers V Vijay Aqua Pipes P Ltd	T. Ravichandran	
5.	Comp App (AT)(CH)(Ins) No. 11/2022 & IA No. 24 & 25/2022	Dr. Anil Kumar V Tata Global Beverages Ltd	T. K. Bhaskar Santhosh Mathew	Thomas Vellapally Caveator
6.	Comp App (AT)(CH) No. 46/2021 & IA No. 551/2021	Espin Infosystem P Ltd V The Registrar of Companies	K.M. Anand R. Arivolisudar	Notice not ordered
7.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 - 17
8.	TA No.61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 - 15 & 17

9.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danasa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R3,5,6,7,9,10,11,12,1 3 & 15
10.	TA No.96/2021 (Comp App) (AT) No. 359 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others <b>With</b>	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
11.	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others <b>With</b>	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
12.	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
13.	TA. No. 55/2021, Comp. App (AT) No.128/2019	Regal Machine Tools Pvt. Ltd & 4 Ors Vs Kaushy Lal & 5 Ors	Mani Bhushan Sinha and Sunil Kumar	Naman Joshi, Gokul Plaha , Shagun Singh- for R1 to R4. Nishanth Patil, Vidit Monga, Chirag Jain for R5
14.	TA. No. 126/2021 in Comp.App (AT) 5/2021	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	R.L. Sinha	Ms. Annu Singh, Advocate
15.	Comp App (AT)(CH)(Ins) No. 321/2021	Romit Jain & Anr V Colorhome Developers Pvt Ltd	E.K. Kumaresan	
16.	Comp.App (AT)(CH)(Ins) No. 7/2022	Jain Stainless (Partnership Firm) V A.G.S. Rathna Stores Pvt Ltd	E.K. Kumaresan	
17.	Comp App (AT)(CH)(Ins) No. 103/2022 & IA No. 238 & 239/2022	Bandla Ganesh Babu V Raghu Babu Gunturu, Liquidator & 2 Ors	Avinash Krishnan Ravi	
18.	Comp App (AT)(CH)(Ins) No. 11/2022 & IA No. 24 & 25/2022	Dr. Anil Kumar V Tata Global Beverages Ltd	T. K. Bhaskar Santhosh Mathew	Thomas Vellapally Caveator

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT)(CH)(Ins) No. 264/2021 & IA No. 564/2021	V.K. Abdul Rahim V Jasin Jose & Anr	Babu Karukapadath Arya Raghunath	Jasin Rose R1 R2 Notice served on 01/01/2022
20.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi Rp
21.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

**03:30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Directions**

S. No.	Case No.	Name of the parties	Counsel fo Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan & Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

1. Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**
2. Court Officer - **PH No. : 044-2888 0450**  
**CELL : 7358522534**